GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 5238 TO BE ANSWERED ON 02.04.2025

EMPLOYEES IN RAIL RESERVATION CENTRES

†5238. SHRI LAXMIKANT PAPPU NISHAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the number of employees and officers employed in the Rail Reservation Centre along with the number of years since then these employees and officers are employed;
- (b) the details of Chief Reservation Supervisors/Reservation Clerks who went on deputation and have been transferred back since 2006 along with the number of years, these Supervisors/Clerks have been working from;
- (c) whether rotation transfer applies to the employees and officers of Railways have proceeded on deputation, if so, the details thereof; and
- (d) whether the employees working in the Rail Reservation Centre make reservations based on regionalism, caste, religion and any other special personal priority based on relation with any Member of Parliament and if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Transfer/Postings/Deputation of railway employees including postings in Railway Reservation Centres is done as per prevailing guidelines/norms considering administrative, operation requirements and available vacancies.

Railway employees holding sensitive posts, including those who frequently come into contact with public or/and contractors/suppliers, are required to be transferred out of their existing post/seat or station as the case may be, after specific period.

The instructions for periodical transfer of Railway employees includes staff of Commercial Department (such as Commercial Supervisor, Reservation Clerks/Booking Clerks, Staff dealing with all types of Commercial Contracts/licenses, Ticket Checking staff etc.).

Also, employees at Reservation Centre, issue ticket following the rules which are based on equity, transparency, fairness and equality. No discrimination is allowed in providing public services.
